

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 96 of 2015

Dated : 30th November, 2015.

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Kerala State Electricity Board Ltd. Appellant(s)
Versus
Kerala State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. M.T. George

Counsel for the Respondent(s): Mr. Rakesh Babu M.R.

ORDER

Mr. Ramesh Babu M.R., Learned counsel appearing for the respondent/State Commission prays for and is granted two weeks time to file his counter affidavit in the matter and no more.

Rejoinder, if any, may be filed by the appellant within a week thereafter. Post this Appeal for hearing on **15th January, 2016**.

(I.J. Kapoor)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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